COURT-I

IN THE APPELLATE TRIBUNAL FOR ELECTRICITY

(Appellate Jurisdiction)

APPEAL NO. 263 OF 2016 & IA NO. 549 OF 2016

Dated: 18th December, 2018

Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson

Hon'ble Mr. S.D. Dubey, Technical Member

In the matter of:

Gujarat Urja Vikas Nigam Ltd. Appellant(s)

Versus

Gujarat Electricity Regulatory Commission & Anr. Respondent(s)

Counsel for the Appellant(s) : Mr. M. G. Ramachandran

Ms. Ranjitha Ramachandran

Mr. Pulkit Agrwal

Mr. Anand K. Ganesan

Counsel for the Respondent(s): Mr. C.K. Rai

Mr. Sachin Dubey for R-1

Mr. Ashish Jha

Mr. Sanjay Sen for R-2

ORDER

As agreed by learned counsel for the parties, list the matter for hearing on <u>25-2-2019</u>.

(S.D. Dubey)
Technical Member

(Justice Manjula Chellur) Chairperson

tpd/js